

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting due for 15.11.2012 but actually held on 22.11.2012**

The meeting No.32/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) due for 15.11.2012 but actually held on 22.11.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.32/AM-13 dated 15.11.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 32/84-ALC3/2012

**MEETING DATE** : 15.11.2012

	<b>Case No.:26/22/84-ALC3/2012</b>	Party Name: S. L. BANTHIA TEXTILES INDUSTRIES PVT. LTD.,	Meet No/Date:32/84-ALC3/2012 15.11.2012	<b>Status:</b> <b>Approved</b>
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/83/2012-13/Hosiery dated 26.11.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester BLK Silver 2 time special coating fabric, GSM-66+/-10% (2,78,130 Sq. meters)	1,50,000 Meters	Polyester grey (AA) Poly lining fabric grey)(Non-texturised), GSM-55+/-10%	1,57,500 Meters (2,92,005 Sq. meters)
			Acrylic (TOA SA 110LHM/AR 12C)	1113 Kgs. (@ 0.006 Kg/sq. meter)
			Cross linker TOA AC 503/CL12	265 Kgs.
			Less sticky agent AL66	354 Kgs.
			Floro carbon WR 72/OR	835 Kgs. (@ 0.003 Kg/sq. meter)
			Black pigment (CBL-20)	295 Kgs.
			Toulene	6793 Kgs.
			Silver past (Aluminium # 350)	1414 Kgs.
			Disperse dyes	367 Kgs. @ 2%
2.	Polyester BLK Silver 1 time special coating fabric, GSM-59+/-10% (2,51,460 Sq. meters)	1,50,000 Meter	Acrylic (TOA SA 110LHM/AR 12C)	754 Kgs. (@ 0.003 Kg/sq. meter)
			Cross linker TOA AC 503/CL12	177 Kgs.

			Less sticky agent AL66	235 Kgs.
			Floro carbon WR 72/OR	593 Kgs.
			Black pigment (CBL-20)	295 Kgs.
			Toulene	4600 Kgs.
			Silver past (Aluminium # 350)	710 Kgs.
			Disperse dyes	297 Kgs.
			100% Poly FDY yarn	16,320 Kgs.
3.	Nylon BLK Silver 2 time special coating fabric, GSM-66+/-0% (10,50,000 Sq. meters)	6,00,000 Meters	Acrylic (TOA SA 110LHM/AR 12C)	6300 Kgs. (@ 0.006 Kg/sq. meter)
			Cross linker TOA AC 503/CL12	1060 Kgs.
			Less sticky agent AL66	1415 Kgs.
			Floro carbon WR 72/OR	4738 Kgs.
			Black pigment (CBL-20)	1178 Kgs.
			Toulene	27,175 Kgs.
			Silver past (Aluminium # 350)	5657 Kgs.
			Nylon grey (100% Nylon grey fabrics), GSM-50+/-10%	6,66,657 Meters (11,68,400 Sq. meters)
			Acid dyes	945 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/24/84-ALC3/2012

Party Name: KUSUMGAR CORPORATES  
PVT. LTD.

Meet No/Date:32/84-ALC3/2012  
15.11.2012

Status:  
Approved

HQ File :01/84/050/00227/AM13/

RLA File :03/94/040/00397/AM13/

Lic.No/Date:0310706839

29.08.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Fabric made out of Polyester draw textured yarn-150 and/or 300 denier (coated), GSM-280+/- 10%	21,000 Kgs.	Coating chemical namely Polyurethane resin (XR-8041)	472.500 Kgs.
			Coating chemical namely Polyurethane resin (Laripur-5641)	3150.000 Kgs.
			Finishing chemical namely Flame Retardant Tex-3 (Textile Assistants Dispensing Agent)	1764.000 Kgs. (@ 0.084 Kg./ Kg content in the export product)
			Finishing chemical namely Bit Guard 3000 (Textile Assistants Dispensing Agent)	147.000 Kgs. (@ 0.007 Kg./ Kg content in the export product)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:6/25/84-ALC3/2012**

Party Name: RABIA LEATHER INDUSTRIES PRIVATE LIMITED,

Meet No/Date:32/84-ALC3/2012  
15.11.2012**Status: Deferred**

HQ File :01/84/050/00236/AM13/

RLA File :04/24/040/00109/AM13/

Lic.No/Date:0410139323  
30.08.2012Defer Date:  
20.12.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the following information/details in support of their proposal:-

- i) In the application, the firm has given four types of export product, but in their reply, they have indicated six type of export product.
- ii) The sizes of export products and calculation for requirement of inputs for each export product.
- iii) Inputs of indigenous source in each export product separately.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 20.12.2012.

Case No.:1/32/84-ALC3/2012	Party Name: HOME FABRICS	Meet No/Date:32/84-ALC3/2012 15.11.2012	Status: Approved
HQ File :01/84/050/00287/AM13/	RLA File :07/24/040/00203/AM13/	Lic.No/Date:0710090546 03.09.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Dyed woven cotton fabrics with print/embroidery, GSM-230+/- 10%	9800 Sq. meter	Dyed woven cotton fabrics, GSM-230+/- 10%	10,000 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/32/84-ALC3/2012	Party Name: ACHIEVER APPARELS PVT.	Meet No/Date:32/84-ALC3/2012	Status:
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5		LTD.,	15.11.2012	<b>Deferred</b>
	HQ File :01/84/050/00293/AM13/	RLA File :05/23/040/00218/AM13/	Lic.No/Date:0510334675 13.09.2012	Defer Date: 20.12.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 20.12.2012.			

6	<b>Case No.:7/24/84-ALC3/2012</b>	Party Name: MECORDS INDIA LTD.,	Meet No/Date:32/84-ALC3/2012 15.11.2012	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00230/AM13/	RLA File :03/95/040/00299/AM13/	Lic.No/Date:0310709112 14.09.2012	Defer Date: 06.12.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.12.2012.			

7	Case No.:6/32/84-ALC3/2012		Party Name: SHAUN FILAMENTS,		Meet No/Date:32/84-ALC3/2012 15.11.2012		Status: Approved	
	HQ File :01/84/050/00292/AM13/		RLA File :17/24/040/00040/AM13/		Lic.No/Date:1710005121 12.10.2012			
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-							
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed			
	1.	Polyester (PBT) Monofilament	13,810	Ultraduro B 4500 Natural	14,500 Kgs.			

		Kgs.	Polybutylene Terephthalate	
2.	Articles made of Polypropylene - Bobbins	4600 Kgs.	Polypropylene Granules	4830 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

8	<b>Case No.:2/32/84-ALC3/2012</b>	Party Name: APEX INTERNATIONAL	Meet No/Date:32/84-ALC3/2012 15.11.2012	<b>Status:</b> <b>Approved</b>									
	HQ File :01/84/050/00288/AM13/	RLA File :61/24/040/00037/AM13/	Lic.No/Date:6110000884 25.10.2012										
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Nylon 66 Monofilament yarn (diameter= .10 mm to 1.0mm) in cut hanks of maximum 52” length.</td><td>20.660 MT</td><td>Nylon 66 chips</td><td>21.693 MT (including 5% wastage)</td></tr> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Nylon 66 Monofilament yarn (diameter= .10 mm to 1.0mm) in cut hanks of maximum 52” length.	20.660 MT	Nylon 66 chips
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Nylon 66 Monofilament yarn (diameter= .10 mm to 1.0mm) in cut hanks of maximum 52” length.	20.660 MT	Nylon 66 chips	21.693 MT (including 5% wastage)									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

<b>Case No.:3/32/84-ALC3/2012</b>	Party Name: LAXMI FABRICS	Meet No/Date:32/84-ALC3/2012 15.11.2012	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00289/AM13/	RLA File :07/24/040/00326/AM13/	Lic.No/Date:0710091813 07.11.2012	
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			

9	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	100% Natural Silk dyed/printed/embroidered fabrics, GSM-54, width-44/45”	44,554.400 Sq. meter	100% Natural Silk fabrics, GSM-54, width- 44/45” (Made of mainly 100% Mulberry Raw Silk, without mix of any other constituent yarns)	45,000 Sq. meter
The GSM should match in both import and export.					
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

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Case No.:4/32/84-ALC3/2012	Party Name: LAXMI FABRICS	Meet No/Date:32/84-ALC3/2012 15.11.2012	Status: Approved	
HQ File :01/84/050/00290/AM13/	RLA File :07/24/040/00327/AM13/	Lic.No/Date:0710091815 07.11.2012		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk dyed/ printed/embroidered fabrics, GSM-54, width-44/45”	44,554.400 Sq. meter	100% Natural Silk fabrics, GSM-54, width- 44/45” (Made of mainly 100% Mulberry Raw Silk, without mix of any other constituent yarns)	45,000 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				



11	Case No.:5/32/84-ALC3/2012	Party Name: FASHION ACCESSORIES	Meet No/Date:32/84-ALC3/2012 15.11.2012	Status: <b>Deferred</b>
	HQ File :01/84/050/00291/AM13/	RLA File :05/23/040/00316/AM13/	Lic.No/Date:0510338585 07.11.2012	Defer Date: 20.12.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 20.12.2012.			

## MANUAL AGENDA CASES

(12)

Case No.577	M/s Textrade International Pvt. Ltd., Mumbai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/540/AM-06/DES-V
Ratification of input output norms against Advance Authorization No.0310422451 dated 08.03.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Made ups made out of 55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, size=42"x84", 1 meter = 1.12	36,800 Nos.	55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, width-44/45"+/-10%, 1 meter = 1.12 Sq. meter	90,160 Meter

	Sq. meter		
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.578	M/s Textrade International Pvt. Ltd., Mumbai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/726/AM-06/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0310366597 dated 10.02.2006.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Made ups made out of 55% Linen 45% Cotton dyed stripe fabric, GSM-185+/-10%,	80,600 Nos.	55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, width-44/45”+/-10%, 1 meter = 1.12 Sq. meter	2,01,500 Meter
2.	Made ups made out of 55% Linen 45% Cotton dyed stripe fabric, GSM-205+/-10%,	10,400 Nos.	55% Linen 45% Cotton dyed fabric, GSM-205+/-10%, width-44/45”+/-10%, 1 meter = 1.12 Sq. meter	26,000 Meter
3.	Made ups made out of 55% Linen 45% Cotton dyed stripe fabric, GSM-185+/-10%,	4000 Nos.	55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, width-44/45”+/-10%, 1 meter = 1.12 Sq. meter	10,000 Meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.579	M/s Textrade International Pvt. Ltd., Mumbai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/507/AM-07/DES-V
Ratification of input output norms against Advance Authorisation No.0310418351 dated 05.02.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Made ups made out of 55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, size=42"x84", 1 meter = 1.12 Sq. meter	36,800 Nos.	55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, width-44/45"+/-10%, 1 meter = 1.12 Sq. meter	90,160 Meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.580	M/s Niyaz Apparels, Chennai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/113/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.0410016767 dated 07.08.2001.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and noted from the paper submitted that the applicant firm could not substantiate the requirement of fabric @ 3.95 sq. meter per piece. Therefore, the Committee has decided to maintain status quo in this case.

(16)

Case No.581	M/s Chelsea Mills, New Delhi
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/438/AM-13/DES-V
Ratification of Input Output Norms in respect of Annual Advance Authorization No. 0510323823	

dated 02.05.2012.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.12.2012.

(17)

Case No.582	M/s CAPTEC, Chennai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/178/AM-13/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0410135073 dated 26.03.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Tent – consists of panels and strips made of silicon coated fibreglass fabric	6 Set	Silicon coated fibreglass cloth	1317.00 Sq. meter
			Zipper – 2 meters	Net to net
			Zipper – 1 meter	Net to net
			Sewing Thread Twaron – 38% & Stainless steel- 62% (0.5 kg x 30 spool.)	Net to net with accountability clause

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.583	M/s Madura Coats Pvt. Ltd., Madurai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/178/AM-13/DES-V
Fixation of ad-hoc Norms in respect of Annual Advance Authorization No.3510039097 dated 17.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester/Polyester Corespun sewing thread made out of 70% Polyester Filament yarn+ 30% Polyester Staple fibre blend (Sewing thread of manmade filaments)	74,082 Kgs.	Polyester Filament yarn	52, 376 Kgs.
			Polyester Staple fibre	23,336 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.584	M/s Madhu India Deco Ltd., Lucknow
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/261/AM-13/DES-V
Enhancement of Kraft paper wastage from 10.19% to 15.42% to 100% EOU Scheme.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 20.12.2012.

(20)

Case No.585	M/s Chelsea Mills, Gurgaon
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NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/298/AM-13/DES-V
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510323823 dated 02.05.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed applicant firm has requested for enhancement of export product No.1 from 4530 Nos. to 5380 Nos. as well as quantity of import product. The Committee after deliberations decided that as it is Annual Advance Authorization and Norms Committee has already decided the input output norms, R.A. can decide the request of the firm (either enhance or reduce the quantity based on the same norms).

(21)

Case No.586	M/s Chelsea Mills, Gurgaon
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/228/AM-13/DES-V
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510323823 dated 02.05.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to correct the typographical error made in the minutes of the NC meeting held on 06.09.2012 and enhancement in the export product of item No. 15(18) from 4350 Nos. to 12670 Nos. as well as quantity of import product.

In so far as enhancement in the export product of item No.15(18) is concerned, the Committee after deliberations decided that as it is Annual Advance Authorization and Norms Committee has already decided the input output norms, R.A. can decide the request of the firm (either enhance or reduce the quantity based on the same norms).

In so far as corrections of typographical errors are concerned, the Committee after deliberations decided to correct the same and re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No. (Sl.No. in the list)	Export Product	Export Quantity	Import item	Quantity allowed
1A.(4A)	Girls flared jeans made from 98% Cotton 2% Spandex denim fabric, GSM-350+/- 10%, Style No.253852/253798	13,105 Nos.	98% Cotton 2% Spandex denim fabric, GSM-350+/- 10%	25,947.5 Sq. meter
			Elastic	12,449.75 Meters with accountability
			Snap fastners	Net to net basis

			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	4324.65 Sq. Mtrs. with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	5242 Sq. meter.
1B.(4(B)	Girls flared jeans made from 98% Cotton 2% Spandex denim fabric, GSM-295+/-10%, Style No.253852/253798	11,295 Nos.	98% Cotton 2% Spandex denim fabric, GSM-295+/-10%	22,364.10 Sq. meter
			Elastic	10,730.25 Meters with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	3727.35 Sq. Mtrs. with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	4518 Sq. meter.
2. (5)	Girls flared Denim pant made from 80% Cotton 20% Polyester denim fabric, GSM-350+/-10%, Style No. 254429/ 254437	10,600 Nos.	80% Cotton 20% Polyester denim fabric, GSM-350+/-10%	20,988 Sq. meter
			Elastic	10,070 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis

			Key chain	Net to net basis
			Fusible interlining	3180 Sq. Mtrs. with accountability
3.(6)	Girls flared skirts made from 80% Cotton 20% Polyester denim fabric, GSM-350+/-10%, Style No. 254829	8850 Nos.	80% Cotton 20% Polyester denim fabric, GSM-350+/-10%	9912 Sq. meter
			Elastic	8407.50 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	1770 Sq. Mtrs. with accountability
4.(7)	Infants & Girls denim flared jeans made from 69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-310+/-10%, Style No.912911/915959/912915/915960	17,520 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-310+/-10%	19,272 Sq. meter
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Elastic	16,644 Mtrs. with accountability
			Sensors Tags	Net to net basis
			Crystal Buttons	Net to net basis
			Fusible interlining	3504 Sq. Mtrs. with accountability
5.(8)	Girls Boot Cut denim jeans made from 69% Cotton	2410 Nos.	100% Cotton dyed fabric, GSM-105+/-10%	5256 Sq. meter
			69% Cotton 30% Polyester 1% Spandex denim fabric,	5543 Sq. meter



	30% Polyester 1% Spandex fat denim fabric, GSM-310+/-10%, Style No.236990		GSM-310+/-10%	
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Elastic	2289.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	795.30 Sq. Mtrs. with accountability
			70% Polyester 30% Cotton dyed fabric, GSM-105+/-10%	964 Sq. meter
6(9)	Girls flared denim embroidered skirts made from 69% Cotton 30% Polyester 1% Spandex fabric, GSM-300+/-10%, Style No.914389	7770 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-300+/-10%	8702.40 Sq. meter
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Elastic	7381.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	1554 Sq. Mtrs. with accountability
			70% Polyester 30% Cotton dyed fabric, GSM-105+/-10%	2719.50 Sq. meter
7 (10).	Infants & Girls flared denim embroidered skirts made from 69% Cotton 30% Polyester 1% Spandex fabric, GSM-300+/-10%,	4650 Nos.	69% Cotton 30% Polyester 1% Spandex Denim fabric, GSM-300+/-10%	4092 Sq. meter
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis

	Style No.912905/769071		Elastic	4417.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	697.50 Sq. Mtrs. with accountability
8 (11)	Infants & Girls Pleated Long Dress made from 83% Cotton 17% Polyester Denim fabric, GSM-310+/-10%, Style No.180823	2437 Nos.	83% Cotton 17% Polyester Denim fabric, GSM-310+/-10%	3582.39 Sq. meter
			Snap fastners	14,622 set
			Sensors Tags	Net to net basis
9. (12)	Girl's Roll up Sleeves Multiple Tiered Long Dress made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No.914391/250108	11,000 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	31,570 Sq. meter
			Snap fastners	77,000 set
			Fusible interlining	2200 Sq. Mtrs. with accountability
10. (13)	Girls long flared/sleeves dress made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No.892429	4025 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	9941.75 Sq. meter
			Fusible interlining	1006.25 Sq. Mtrs. with accountability
			Sensors Tags	Net to net basis
11.(14)	Infants & Girls Long Tiered Dress made from 85% Cotton 15% Polyester denim Fabric, GSM-295+/-10%, Style No. 373745	1640 Nos.	85% Cotton 15% Polyester denim Fabric, GSM-295+/-10%	2919.20 Sq. meter
			Snap fastners	Net to net basis
12. (15)	Girls Long Sleeve long jacket made from 100%	6974 Nos.	100% Cotton dyed fabric, GSM-235+/-10%	14,994.10 Sq. meter

	Cotton dyed fabric, GSM-235+/-10%, Style No.292689		100% Cotton dyed fabric, GSM-110+/-10%	6276.60 Sq. meter
			100% Polyester dyed fabric, GSM-210+/-10%	3835.70 Sq. meter
			Sensors Tags	Net to net basis
			100% Cotton Tape	40,449.20 Mtrs.
			Fusible interlining	4184.40 Sq. Mtrs. with accountability
13. (16)	Boot Cut Girls Pants made from 98% Cotton 2% Spandex dyed Corduroy fabric, GSM-285+/-10%, Style No. 268042/268043	2150 Nos.	98% Cotton 2% Spandex dyed Corduroy fabric, GSM-285+/-10%	4515 Sq. meter
			Snap fastners	Net to net basis
			Rivets	8600 Set
14.(17)	Infants long dress with diaper made from 100% Cotton Denim fabric, GSM-295+/-10%, Style No.306450/356093/362581	4050 Nos.	100% Cotton Denim fabric, GSM-295+/-10%	3564 Sq. meter
			Snap fastners	12,150 set
15. (18)	Infant's jeans made from 80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10%, Style No.306379/356066/362272	4350 Nos.	80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10%	3349.50 Sq. meter
			Snap fastners	8700 set
			Rivets	13,050 Set
			Sensors Tags	Net to net basis
			Fusible interlining	957 Sq. Mtrs. with accountability
16. (19)	Infants & Girls pants made	5180 Nos.	100% Cotton dyed fabric,	5957 Sq. meter

	from 100% Cotton dyed fabric, GSM-276+/-10%, Style No. 345667/293528/397149		GSM-276+/-10%	
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Rivets	15,540 Set
			Sensors Tags	Net to net basis
			Fusible interlining	1036 Sq. Mtrs. with accountability
17. (20)	Infants Long Jumper/ Skirts all with multiple tiers at bottom with diaper made from 90% Cotton 10% Polyester denim fabric, GSM-205+/-10%, Style No. 237679	2080 Nos.	90% Cotton 10% Polyester denim fabric, GSM-205+/-10%	2392 Sq. meter
			Snap fastners	8320 Set
			Hasp & Sliders	4160 Set
			Fusible interlining	520 Sq. Mtrs. with accountability

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.587	M/s Maharani of India, New Delhi
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/346/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0510314842 dated 18.01.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item No.1 as per amendment sheet issued by the CLA, New Delhi in the minutes of the NC meeting held on 10.05.2012. Accordingly, the Committee after deliberations decided to amend the description of import item No.1 and the import item No.1 may be read as 'Flat Sequins 8 mm' in place of 'Flat Sequins 8 cm'.

(23)

Case No.588	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/146/AM-10/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0410108432 dated 13.10.2009.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.12.2012.

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